

S. BUTA SINGH : It is a pilot project and the State Governments have themselves determined the area to be covered in a particular district under this programme. We have imparted training to our experts in this field. Six experts have come from there and six experts have returned after receiving training there. This technology is at the initial stage yet.

[English]

I am sure we will be doing well. After we have gained experience, we would like to extend it to other parts of the country.

Committee on democratic and professional management in cooperatives

*296. **SHRI VIJAY N. PATIL :** Will the Minister of AGRICULTURE be pleased to state :

(a) what are the recommendations of the Committee set up by Government on democratic and professional management in co-operatives; and

(b) the advice given by Government to co-operatives working in the States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). The Committee on Cooperative Law for Democratisation and Professionalisation of Management in Cooperatives constituted on 27th September, 1985, is required to submit its report and recommendations to the Government by 31st December, 1985.

SHRI VIJAY N. PATIL : The Minister has given a very short answer. I asked him about the Committee and its recommendations on democratic and professional management in cooperatives. But I see that my democratic right is not safeguarded. The Minister is not cooperating with me in answering the question, and he has given only a professional answer. I am interested in the recommendations. He could have given at least the interim recommendations of the Committee, its members: who are the members and who is the Chairman, because

I come from the State of Maharashtra which has made a lot of progress in cooperatives. And we are interested in knowing the recommendations of this Committee.

My friend on the other side was talking about research in fisheries. I come from a district which is a backward one; and from that district also, we have sent fish and milk to Calcutta and Gujarat i.e. from Dhule through the cooperatives.

I would like to know what are the interim recommendations of the Committee, which places the Committee has visited, and whether any guidelines have been given to the Committee.

SHRI YOGENDRA MAKWANA : I have just informed the Hon. Member that the Committee has not submitted its report; so, the recommendations are not available. They are going to submit their report on 31st December 1985. After that, the recommendations will be available.

So far as the Constitution of the Committee is concerned, its Chairman is Shri K.N. Ardhanareeswaran, Sarvashri K. Sundararajulu R.V. Gupta, R. Parthasarathy, K.B. Lal, Mohan Kanda, V.K. Mittal (who is the Registrar of Cooperative Societies, U.P.), Rai Singh, as also representatives of the National Bank for Agriculture and Rural Development, Bombay, and the Director, Institute of Rural Management, Anand are members. Shri B.K. Sinha is the Member-Secretary. This is the constitution of the Committee. The Conference of the Secretaries and Ministers of Co-operation held on the 28th and 30th October had also made certain recommendations which we are examining.

SHRI VIJAY N. PATIL : I would like to know whether any guidelines have been issued to the States. And, from the names of the members I find that there is no member from Maharashtra where there is lot of cooperative movement.

SHRI YOGENDRA MAKWANA : A member from Maharashtra is already there. The member from Bombay is from Maharashtra. If the Hon. Member wants I can read out the name to him again.

DR. KRUPASINDHU BHOI : I want to know *..(Interruption).*

MR. SPEAKER : Shri Jagannath Patnaik. Absent. Qn. 298. Dr. Krupasindhu Bhoi.

SHRI YOGENDRA MAKWANA : The representative of the NABARD with Head quarters at Bombay is also there on the Committee.

Sir, he wanted to know the guidelines, I am telling him.

MR. SPEAKER : I have taken up Qn. 298.

SHRI VIJAY N. PATIL : Dr. Bhoi wants to put a supplementary question.

MR. SPEAKER : I have taken up Qn. 298 now.

Area under cultivation and production of foodgrains

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***298. DR. KRUPASINDHU BHOI :**
SHRI MANVENDRA SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) total area under cultivation in the country 1984 and 1985 (upto 30 June, 1985);

(b) production of foodgrains per acre and crop intensity in the country during 1984 and 1985 (upto 30 June, 1985); and

(c) the total area under irrigation in the country as on 1-4-1985 ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) to (c) A Statement is given below.

Statement

(a) Total area under cultivation (net area sown) in the country is normally around 142 million hectares. The gross cropped area during 1983-84 and 1984-85 is estimated to be 179.7 million hectares and 175.6 million hectares respectively.

(b) The production of foodgrains per hectare and cropping intensity for 1983-84 and 1984-85 is given below.

Year	Production of foodgrains per hectare (Kgs.)	Cropping intensity (Per cent)
1983-84	1162	126.5
1984-85	1154	123.7

(c) Actual figures of irrigated area collected as a part of land use statistics become available with a time lag of about three years. According to the latest available statistics, net irrigated area and gross irrigated area in 1981-82 was 39.7 million hectares and 51.61 million hectares respectively. According to Seventh Plan document, total utilisation of irrigation during 1984-85 was estimated at 60.4 million hectares.

DR. KRUPASINDHU BHOI : I am lucky to get an answer from the Hon. Minister, of Agriculture. When there is a will, there is implementation, and when there is no will there is a committee.

I wanted to know from the Hon. Minister the total area under cultivation in the country. He has replied that the total area under cultivation is around 142 million hectares.

MR. SPEAKER : Why are you reading from the reply ?

DR. KRUPASINDHU BHOI : I want a clarification. He also says that the gross cropped area during 1983-84 and 1984-85 is estimated to be 179.7 million hectares and 175.6 million hectares respectively. I want to know why there is a gap between these two, because it has not been explained properly.

S. BUTA SINGH : When we say net area we mean that there is only one crop; when we say gross cropped area it includes some areas where you can have two to three crops during a year. Therefore, it becomes gross cropped area.

MR. SPEAKER : You send him some seeds and make him a farmer first.